

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. IA 3154/2024 In C.P. (IB)/632(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - Primus Insolvency Resolution &  
Valuation Pvt. Ltd.  
IN THE MATTER OF  
DMI Finance Private Limited  
V/s  
Prashanti Land Developers Private limited**

**Section: Application under any other provisions- IBC U/s 7 of (IBC)**

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**ORDER**

**IA.No.3154/2024**: - Adv. Nikita Abhyankar appeared for the Applicant through VC. This IA has been filed by the applicant to place on record the report of the Constitution of Committee of Creditors. The said report of Constitution of CoC is taken on record. No order is called for. **IA.No.3154/2024 is allowed and disposed of.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**